

dations of the Wage Board for interim relief;

(c) if so, what response was given by the employers;

(d) the total number of factories which have implemented the recommendations of the Wage Board for interim relief; and

(e) the steps taken by Government to compel all the managements to implement the recommendations?

The Minister of Labour and Rehabilitation (Shri Nathi): (a) The information is not available.

(b) to (e). Government's acceptance of the Board's recommendations for interim relief has been announced only on 29th April, 1967. The implementation of the recommendations is secured through the State Governments. They have been requested to take necessary action and to send progress reports on implementation. Wage Boards are non-statutory bodies and employers cannot be compelled by Government by law to implement their recommendations.

Wage Board for Road Transport

174. **Shri K. Ramani:**
Shri Mohammad Ismail:
Shri Umamah:
Dr. Ramen Sen:
Shri Dhireswar Kalita:
Shri N. S. Sharma:
Shri Bana Singh Ayarwal:
Shri Sharda Nand:
Shri Brij Bhushan Lal:
Shri Madhu Limaye:
Dr. Ram Manohar Lohia:
Shri S. M. Ramerjee:
Shri George Fernandes:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the progress made by the Central Wage Board for the Road Transport Industry;

(b) whether the Wage Board has made any recommendations for interim relief;

(c) if not, when the recommendations are likely to be submitted to Government; and

(d) whether Government have set any time limit to complete the work of the Wage Board?

The Minister of Labour and Rehabilitation (Shri Nathi): (a) The Board has held nine meetings so far.

(b) No. The matter is still under consideration.

(c) and (d). No time limit is fixed by the Government for completion of the work by the various Wage Boards.

Centre-State Relations

175. **Shri Swell:**
Shrimati Nirup Kumar:
Shri Kikar Singh:
Dr. Karal Singh:
Shri Barrow:
Shri Prakash Vir Shastri:
Shri Kotal Barua:
Shri Siddheshwar Prasad:
Shri Bihari Mishra:
Shri K. N. Tiwary:
Shri B. Barua:
Shri D. N. Patodia:
Shri C. C. Demail:
Shri A. B. Vajpayee:

Will the Minister of Home Affairs be pleased to state:

(a) whether any machinery is being contemplated by the Central Government for having smooth and healthy relations between the Central Government and the State Governments in view of the non-Congress Ministries in many States; and

(b) if so, the broad features thereof and when it is likely to be set up?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) Does not arise.